

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Request to prepare a District wise list of Sr. Lawyers willing to guide students under internship who have atleast 10 years of experience, in compliance to Clause 26 of Schedule III of Legal Education Rules, 2008.

NOTIFICATION

No: 1285 of 2023 - RG/LP Dated: 07/08/2023

It is hereby notified for information of all the Sr. Lawyers, who have atleast **10 years** of experience, willing to guide students under internship in compliance of clause 26 of Schedule III of Legal Education Rules, 2008.

The Advocates, who are willing to guide the students under Internship, shall submit their applications alongwith a copy of License before the Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar or the concerned Principal District & Sessions Judges of their respective districts within 10 days from the date of issue of this notification.

By Order

Sd/-
(Shahzad Azeem)
Registrar General

No: 34533-63/RJ/LP Dated: 07/08/2023

Copy forwarded to the: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Srinagar
.....for information of His Lordship.
2. Registrar, Judicial High Court Wing Srinagar / Jammu
3. All Principal District and Sessions Judges, _____
..... for information and with the request to display the same on the Notice Board for information of all the concerned. Further, it is also directed to submit applications so received, in this regards, to this registry within 05 days after the last date of this notification.
4. Secretary, Bar Council of India, New Delhi.
.....for information
5. President Bar Association _____ for information and necessary action.
6. CPC, High Court of J&K, and Ladakh, Srinagar for uploading the same on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Order File.


Additional Registrar(Admn)